

Government has demanded Rs. 220 crore. It is wrong to say that the State Government is not undertaking relief works. The fact is that it is making all its efforts.

MR. DEPUTY SPEAKER: Mr. Ahamed.

...(Interruptions)...

SHRI MADAN LAL KHURANA (South Delhi): Mr. Deputy Speaker, Sir, I may also be permitted an opportunity to speak. As far as the danger from Ekta Yatra is concerned, it is only to communists and Muslim League people only and not to any body else...

[English]

SHRI E. AHAMED: Mr. Deputy-Speaker, Sir, I may be permitted to say a few words about what honourable Shri Somnath Chatterjee has said here about what happened in Palakkad yesterday. Sir, I am speaking with a heavy heart. An innocent girl of 11 fell to the bullets of the police. Another three teenaged youngsters sustained serious injuries and were admitted in the hospital. If the report of *The Hindu* is correct—I feel it is a correct report—Faizal of 18 years, Niyaz of 19 years and Suhaib of 22 years were injured in police firing and were admitted in the hospital in a serious condition. That is what has happened. It has happened in a State like Kerala which is perhaps the heart of communal harmony, and Kerala always presented a picture of perfect communal harmony and amity. If the Ekta Yatra could create such an aftermath in a State like Kerala, what is going to happen in other parts of India? That is what I ask.

Sir, I urge upon the Government to give protection to the life, honour and property of the members of the minority communities. I always condemned communal riots and the House should also condemn it, whoever engineered it. Sir, on the one hand they say that there should be unity and on the other

hand they are spreading communal venom. Also, on the one side there is indiscriminate police firing and on the other side looting, arson and other incidents against the minorities are going on. Therefore, Sir, this yatra which is spreading communal discord should be stopped and the minorities should be given protection of life, honour and property. (Interruptions).

[Translation]

SHRI GEORGE FERNANDES (Muzaffarpur): Mr. Deputy Speaker, Sir, through you, I would like to request the hon. Minister of Home Affairs who is present in the House. Yesterday, the police maltreated the Tibetan girls and women on the roads of Delhi and due to this misbehaviour of the police, the people over turned the gypsy which caused injuries to 10–12 small girls and they had to be hospitalised. I urge that the action should be taken against those police officers who are associated with this incident and they should be warned that they should not repeat such action in future.

Even though the Supreme Court has pronounced its verdict in this matter, many Tibetan citizens including girls are in jails and police is continuing making arrests. Two judges of Supreme Court have issued a public statement to the effect that a demonstration can be held, if it is non-violent and even if some pictures had been put on fire it was not violation of law. In spite of this fact police has made arrests. Honourable Minister should apologise for this act before this House, Tomorrow there is a hearing in the Supreme Court on this case. Situations should not be allowed to deteriorate to such a point where we are forced to seek justice from the Supreme Court. Honourable Minister should present his view point. (Interruptions)

SHRI RAM VILAS PASWAN: I would like to support the view presented by Shri

George Fernandes in the presence of hon. Minister. The Tibetans who were demonstrating peacefully, were beaten up and also the journalists. Rahul Srivastawa, a journalist, who was not a demonstrator got fracture in his hand. He told them that he is a journalist and is present there to cover the demonstration for reporting for his newspaper, but even then he was not spared. He is in hospital and is being treated for fracture in his hand. That day also I had stated that security does not mean that you should attack the people and beat the journalists. *(Interruptions)*

SHRI MADAN LAL KHURANA: Mr. Deputy Speaker, Sir, I had also given notice on this subject. I would like to submit that the displaced people from Punjab have been mal-treated in the same manner and now the Tibetans are also meeting the same fate for the last four days. The photographs of such incidents have been published in the newspapers throughout the country and such incidents adversely affect the image of this country abroad. As Shri George Fernandes has pointed out that it is all being done even after the verdict given by the Supreme Court against it. We would like to know whether there is any other Court above Supreme Court. Therefore, through you, I would like to know from the Hon. Home Minister's to when he would withdraw the authority given to the Police-Department to treat the people at their will? What actions would be taken against the Police officers responsible for mal-treatment. Hon. Minister should explain the reasons for the maltreatment with Tibetans. *(Interruptions)*

*[English]*

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): Mr. Speaker, Sir, about the first part of hon. Member Shri George Fernandes's statement, the information has been received by the Home Ministry, but I have to still discuss with them

because I am not satisfied on certain issues. So, before I am fully satisfied I cannot possibly make a statement here. I will get the information, call the officers and discuss with them. Thereafter, whatever steps are called for, certainly they will be taken and if possible, by this evening or at best tomorrow morning I will try to take necessary action in this matter.

Regarding the Palghat incident also I will get the information from the Chief Minister of Kerala and thereafter I will make a statement.

*[Translation]*

SHRI GEORGE FERNANDES: You must tell about their release.

*(Interruptions)*

SHRI MADAN LAL KHURANA: What are the reasons for not releasing the Tibetans even after the verdict of Supreme Court?

SHRI S.B. CHAVAN: This is a matter about which I am unable to make any statement before discussing it with concerned officials...*(Interruptions)*

SHRI GEORGE FERNANDES: You will pass the time in the same way tomorrow also. *(Interruptions)*

SHRI RABI RAY (Kendrapara): Mr. Deputy Speaker, Sir, with great anguish I would like to raise question of national importance. Nearly 10-12 days back Shri Mohammad Yunus Salim had initiated a debate relating to Organisation of Islamic Conference during Zero Hour. It had started before the beginning of this Conference. The summit of Organisation of Islamic countries in Senegal has concluded now, but Mr. Deputy Speaker Sir, through you, I would